

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

08/04/2019

O.A./260/492/2016

S R DAS

-V/S-

NATIONAL RICE RESEARCH INSTITUTE

ITEM NO:63

FOR APPLICANTS(S) Adv. : MR.C.P.SAHANI

FOR RESPONDENTS(S) Adv.: MR.S.B.JENA

Notes of The Registry	Order of The Tribunal	
	Learned counsel for the applicant submitted that this O.A. has become infructuous. In view of this, the O.A. is disposed of for having become infructuous. Learned counsel for the respondents is present and heard.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
	b	